

December, 1962. A proposal to re-organise the Casualty and Emergency Department in the Irwin Hospital, New Delhi, is also in the meantime under consideration of the Delhi Administration.

काचीगुड़ा रेलवे स्टेशन के प्लेटफार्म पर शैड का बनाया जाना

४५. श्रीमती सीता युधवीर : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने मीटर गेज लाइन के काचीगुड़ा (हैदराबाद) स्टेशन के प्लेटफार्म पर एक शैड बनाने का निश्चय किया है ; और

(ख) यदि हां, तो शैड बन कर कब तक तैयार हो जायेगा ?

†[SHED ON PLATFORM AT KACHIGUDA RAILWAY STATION

45. SHRIMATHI SEETA YUDHVIR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have decided to construct a shed on the platform at Kachiguda Hyderabad) Metre Gauge Railway station; and

(b) if so, by when the construction of the shed will be completed?

रेल मंत्रालय में उपमन्त्री (श्री शाहनवाज खां) : (क) जी हां ।

(ख) आशा है, यह काम दिसम्बर, १९६३ तक पूरा हो जायेगा ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

(b) The work is expected to be completed by December, 1963.]

†[] English translation.

EMPLOYEES IN BRIDGE GANGS ON THE SOUTHERN RAILWAY

46. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of over and under-bridges in each division of the Southern Railway;

(b) the number of bridge gangs in each division;

(c) the number of employees in these bridge gangs who are (i) permanent; (ii) temporary and (iii) casual labourers;

(d) the average service of temporary employees and casual labourers; and

(e) what arrangements are made to absorb them on permanent basis?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): Apparently, the hon. Member is referring to all over and underbridges and not only road Bridges.

(a) The total number of bridges including girder bridges in each Division is as follows:—

Division	No.
Royapuram	1616
Vijayawada	2530
Olavakkot	2522
Mysore	2394
Hubli	1604
Guntakal	3158
Madurai	3834
Tiruchirappalli	3406

(b) On Vijayawada Division 2

On other Divisions 1 each

(c) (i) No. of permanent staff 139

(ii) No. of temporary staff 1

(iii) No. of casual labourers 763

(d) (i) Temporary employee 2 (only one) years

(ii) Casual Labourers 6 to 7 years

(e) The only temporary employee will be confirmed against a permanent vacancy as early as possible.

As regards the casual labourers, they will have to apply when a recruitment is made and due consideration will be given to the services rendered by them in selecting men for regular appointment.

भारतीय कृषि तथा संबंधित विषयों के अध्ययन के लिये विदेशों से आये व्यक्ति

४७. श्री नवाबसिंह चौहान : क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि

(क) १९६१-६२ में किन किन देशों के कितने कितने व्यक्ति कृषि तथा अन्य सम्बन्धित विषयों का अध्ययन करने के लिये भारत आये और उन्हें भारत सरकार की ओर से क्या क्या सुविधायें दी गईं ; और

(ख) उन्होंने किन किन विषयों में तथा कहाँ कहाँ शिक्षा पाई ?

†[VISIT OF FOREIGNERS TO STUDY INDIAN AGRICULTURE AND ALLIED SUBJECTS

47. SHRI NAWAB SINGH CHAUHAN: Will the Minister of Food AND AGRICULTURE be pleased to state:

(a) the number of persons, countrywise, who came to India to study agriculture and other allied subjects in 1961-62 and the facilities given to them by the Government of India; and

(b) the subjects in which they were trained and the names of places where they received the training?]

खाद्य मंत्रालय में उपमन्त्री (श्री ए० एम० धामस) : (क) तथा (ख) एक विवरण नहीं है। [वेखिये परिशिष्ट ४०, अनुपत्र संख्या २।]

†[THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS): (a) and (b) A statement is appended. (See Appendix XL, Annexure No. 2)].

“समझौता समितियाँ”

४८. श्री भगवत नारायण भार्गव : क्या सामुदायिक विकास, पंचायती राज और सहकार मन्त्री यह बताने की कृपा करेंगे कि :

(क) जिस प्रकार हिमाचल प्रदेश में समझौता समितियाँ (रिफ़न्सीलियेशन बोर्ड्स) बनाई गई हैं क्या वैसे ही अन्य राज्यों में भी हैं ; - -

(ख) यदि हाँ, तो वे किन किन राज्यों में हैं और उनका गठन किस प्रकार से होता है ; और

(ग) यदि उपरोक्त भाग (क) का उत्तर ‘ना’ हो, तो क्या सरकार का विचार है कि राज्यों का ध्यान ऐसी समितियाँ गठित करने की ओर आकर्षित किया जाय ?

†[‘SAMJHOTA SAMITIS

48. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND CO-OPERATION be pleased to state:

(a) whether ‘Samjhota Samitis’ (Reconciliation Boards) like the one in Himachal Pradesh are in existence in other States also;

(b) if so, the names of the States where these Samitis exist and how they are constituted; and

(c) if the answer to part (a) above be in the negative, whether Government propose to draw the attention of State Governments for constituting such samitis?]